3595

नीकी शिक्ता की अखिल भारतीय परिषद् की मिली-जुली कमेटी बनाने की जो सिकारिश की थी, क्या उस कमेटी का निर्माण हो गया है:

- (ख) यदि हां, तो अब तक इसकी कितनी बैठकों हो चकी हैं :
- (ग) क्या उसने सरकार से कुछ सिकारिशें की हैं ; ग्रीर
- (घ) यदि हां, तो े क्या हैं और उन पर किस प्रकार व कब ग्रमल होगा ?

## t [COMMERCE EDUCATION

\*603. SHRI NAWAB SINGH CHAUHAN: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

- (a) whether the joint committee of the Inter-University Board, University Grants Commission and All India Council for Technical Education, whose formation was recommended by the All India Council for Technical Education for the purpose of improvement of Commerce Education, has since been constituted;
- (b) if so, how many meetings have so far been held by it;
- (c) whether it has made any recommendations to Government; and
- (d) if so, what are they and how and when they will be implemented?]

MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) The Chairman, All India Council for Technical Education, has appointed a Committee for the reorganisation of Commerce Education, which includes representatives of Inter-University Board, University Grants Commission and other organisations concerned.

- (b) The Committee has held one meeting on the 14th August, 1958.
- (c) and (d). The Committee has not yet made any recommendations.
  - t[.] English translation.

्रैजैज्ञानिक श्वेषणा तथा सांस्कृतिक कार्य मंत्री (श्री हुनायून् कविर): (क) कामर्स एजूकेशन के पुनर्गठन के लिए ग्राल इण्डिया काउन्सिल के चेयरमँग ने एक कमेटी नियक्त की है इसमें इण्टर-यूनीवर्सिटी बोर्ड, यूनि-वर्सिटी ग्राण्ट्स कमीशन ग्रीर दूसरी सम्बन्धित संस्थाओं के प्रतिनिधि हैं।

- (ख) १४ अगस्त, १९४८ को कमेटी ने एक मीटिंग की थी।
- (ग) ग्रीर (घ) कमेटी ने ग्रभी कोई सिफारिशें नहीं दी हैं।

श्रो नवार्बासह चौहान: किस लिए यह कदम उठाया गया ?

SHRI HUMAYUN KABIR: For the reorganisation of Commerce Education.

श्री नवार्बासह चौहान : कामर्स की एजूकेशन में इस समय क्या स्थिति है ? क्या गवर्नमेंट की राय में वह सेटिसफैक्टरी है ?

श्री हुमायून् किंबर: ग्रगर पूरी तरह सेटिसफैक्टरी होती तब भी कमेटी की दरकार श्री। श्रभी पूरी तरह से सेटिसफैक्टरी नहीं है, इसलिए श्रीर भी जरूरी है।

PANDIT S. S. N. TANKHA: May 1 know if this training is to be practical oi' theoretical?

SHRI HUMAYUN KABIR: There is a Committee which is going into the question of Commerce Education. Sometimes there have been corn-plants that the graduates and other students trained in Commerce institutions are not fully utilisable by industry and commerce. So this Committee will go into the whole question.

# UNESCO RESEARCH CENTRE ON SOCIAL IMPLICATIONS OF INDUSTRIALISATION

- \*604. MOULANA M. FARUQI: Will the Minister of EDUCATION be pleased to state the major researches so far done at the UNESCO Research Centre
  - t/ ] Hindi translation.

for Southern Asia on Social Implications of Industrialisation, Calcutta?

THE MINISTER OF EDUCATION ' (DR. K. L. Shrimali): A statement is laid on the Table of the House.

#### STATEMENT

The UNESCO Research Centre on Social Implications of Industrialization, Calcutta is engaged at present on the fallowing research projects:

- (i) Social and Cultural Factors affecting Productivity of Industrial Labour.
- (ii) Small Scale Industries—their role in the Economy and Social implications.
- (iii) Rural Electrification in Burma.
- (iv) Industrial unrest in Khulna, Pakistan.
- (v) Growth of New Industrial Towns.

مولانا ايم - فاروقي : استيتمنت میں کچھ پراجیکٹس آپ نے بتلائے هیں جن میں که ریسرے هو رها هے -ليكن ميں يه پوچهنا چاهتا هوں ته ريسرچ كا كيا طريقه ركها گيا هے - كيا باهر سے کچھ پیڈ ریسرے کرنے والے رکھے گئے ھیں -

†[मौलाना एम० फारूकी : स्टेटमेंट में कुछ प्रोजेक्टम प्रापने बतलाये हैं, जिनमें रिसर्च हो रहा है। लेकिन मैं यह पूछना चाहता हं कि रिसर्च का क्या तीका रखा गया है ? क्या बाहर से. कूछ पेड रिसर्च करने वाने रखे गये हैं ?]

DR. K. L. SHRIMALI: I might inform the hon. Member that the Centre is administered by the Director-General of UNESCO, and in accordance with the terms of the agreement the UNESCO provides a sum not exceeding 96,500 dollars for

meeting the expenditure on international staff and the scientific activities of the centre, and the Government of India makes an annual grant not exceeding 35,000 dollars that is Rs. 1,66,000 approximately, to cover local costs. The methods which are adopted by the Centre are: collating and interpreting the existing research material and findings of the social sciences; providing documentation to help social scientists to keep in touch with those working in the same or allied fieldsthese are some of the methods which are followed by the Centre.

مولانا ايم - فاروتي ۽ اس ميں جو لوگ کام کو رہے ھیں وہ کیا۔ ھاندوستان کے میں یا مندرستان کے بامر کے میں -

†भिलाना एम० फारूकी : इसमें जो लोग दास कर है है वे क्या हिन्द्रतान के है या हिन्द्स्यान के बाहर के हैं ?]

DR. K. L. SHRIMALI: The international staff مولانا ايم - فاروتي : استيتمنت ه "Growth of ع ليا new industries and towns" "industrial unrest اور ۳ میں "In Khulna in Pakistan نو مير يه يوچهذا چاهتا هول كه اس سلساء میں ریسرچ هو رها هے -

†[मौलाना एम० फारूकी : स्टेटमेंट पांच में दिया है 'ग्रोथ आफ न्यू इंडस्ट्रीज एण्ड टाउन्स ग्रौर चार में 'इंडस्ट्रियल अनरेस्ट इन खलना इन पाकिस्तान' तो मैं यह पूछना चाहता हूं कि क्या इस सिलसिले में रिसर्च हो रहा है ?]

loyed by the UNESCO. As I said, the Director-General administers the Centre.

डा० के० एल० श्रीमाली: जी, हां। जहां जहां हमने बड़ी इंडर ीज शरू की है, वहां स बात की जांच की जायगी कि उसका समाज पर क्या असर पड़ता है। इस तरह के कई टाउनशिप है जो किसी इंडस्ट्री की वजह से बनते हैं। सिर्फ जांच यह करना है कि स तरह की इंडस्ट्री से समाज पर किस प्रकार का ग्रसर पडता है।

डा० रघुबीर सिंह : इसमें हमारे भारतीय विद्वान भी सहयोग दे रे हैं या नहीं ?

डा० के० एल० श्रीमाली : पुरी लिस्ट ग्रभी मेरे पास नहीं है। लेकिन जैसा मैंने ग्राप से निदन किया कि सारी स्कीम डाय-रेक्टर जनरल ग्राफ यनेस्को के मातहत ै। मेरा कुछ स्याल है कि कुछ भारतीय भी हैं, लेकिन यह जांच करने के बाद बतला सकता हं। डाइरेक्टर भारतीय हैं।

### PASSAGE OF LEGISLATION MAKING SMUGGLING A COGNIZABLE OFFENCE

- ♦605. MOULANA M. FARUQI: Will the Minister of FINANCE be pleased to state:
- (a) whether the Government of India recently asked the State Governments to pass legislation making smuggling a cognizable
- (b) if so, what are the reasons for making this suggestion?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) No such communication has been made by the Government of India to the State Governments.

(b) Does not arise.

### TRANSFER OF LAND TO THE NAVY BY THE WESTERN RAILWAY

\*606. SHRI M. P. BHARGAVA: Will the Minister of DEFENCE be pleased to refer to the reply given to Starred Question No. 73 in the Rajya Sabha on the 17th February, 1958 and state whether the land over which the I.N.S. 'Kunjali' is situated at present has since been transferred to the Navy by the Western Railway?

THE DEPUTY MINISTER OF DEFENCE (SARDAR S. S. MAJITHIA): Yes, Sir.

to Questions

### CENTRAL RECOMMENDATIONS TO PUNJAB GOVERNMENT FOR TRANSLATION OF STATUTORY RULES AND ORDERS IN REGIONAL LANGUAGES

- •607. SHRI M. VALIULLA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the Government of India have recommended to the Government of Punjab that all statutory rules and orders of general public concern should be translated into regional languages;
- (b) if so, whether Government have advised the other States also to this effect?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) and (b). The Government of India have made no recommendation apart from their Statement on Language, dated 14th July 1958.

SHRI M. VALIULLA: There is a Committee called the Committee on Subordinate Legislation. That is working under the Home Ministry. Has that Committee made a recommendation to the State Government?

SHRI GOVIND BALLABH PANT: The question relates to instructions given to the Government of Punjab, and I do not see how the supplementary is connected with it.

SHRI M. VALIULLA: What I submitted was, the Committee on Subordinate Legislation is appointed by the Central Government. Has that Committee recommended to the Punjab Government? As it is a Committee working under the Home Ministry, therefore I asked whether the Central Government has recommended to the Punjab Government.

SHRI GOVIND BALLABH PANT: We have no information. But the hon. Member says that, and I am not prepared to dispute it.